

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).3674-3675/2023

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

HARNAND SINGH (DECEASED) THR. LRS.

Respondent(s)

([GROUP MATTER] [FOR FURTHER ARGUMENTS])

IA No.136489/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 96461/2023 - EXEMPTION FROM FILING O.T., IA No.65237/2022 - EXEMPTION FROM FILING O.T., IA No. 136491/2021 - EXEMPTION FROM FILING O.T., IA No. 65235/2022 - STAY APPLICATION)

WITH

C.A. No.3676-3688/2023 (III-A)

(IA No.146430/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 195408/2019 - EXEMPTION FROM FILING O.T., IA No.146429/2019 - EXEMPTION FROM FILING O.T., IA No. 195405/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.146431/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.3869/2023 (III-A)

(IA No. 196306/2019 - EXEMPTION FROM FILING O.T., IA No.171262/2019 - EXEMPTION FROM FILING O.T., IA No. 155937/2019 - EXEMPTION FROM FILING O.T., IA No. 196305/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 171261/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No.6399/2023 (III-A)

(IA No. 142259/2023 - EXEMPTION FROM FILING O.T.)

MA No.2424/2019 in SLP(C) No.9732/2014 (XI)

(IA No. 130967/2018 - APPLICATION FOR SUBSTITUTION, IA No.130964/2018 - CLARIFICATION/DIRECTION, IA No.130969/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.130965/2018 - EXEMPTION FROM FILING O.T.)

MA No.2663/2023 in SLP(C) No. 36027/2009 (XI)

(IA No. 155314/2023 - CLARIFICATION/DIRECTION, IA No.155315/2023 - EXEMPTION FROM FILING O.T.)

MA No.2404/2023 in SLP(C) No. 28146/2009 (XI)

(IA No. 175823/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.220331/2023 - APPLICATION FOR PERMISSION, IA No.175817/2023 - APPLICATION FOR SUBSTITUTION, IA No. 236059/2023 - APPROPRIATE

ORDERS/DIRECTIONS, IA No. 175827/2023 - EXEMPTION FROM FILING O.T.,
IA No. 175828/2023 - EXEMPTION FROM FILING SEPARATE SLP
IA No. 175820/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2305/2023 in SLP(C) No. 23068-23070/2010 (XI)
(IA No. 176645/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA
No.176641/2023 - APPLICATION FOR SUBSTITUTION, IA No. 176589/2023 -
CLARIFICATION/DIRECTION, IA No. 176590/2023 - EXEMPTION FROM FILING
O.T., IA No. 176643/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2402/2023 in SLP(C) No. 23900/2009 (XI)
(IA No. 175987/2023 - CLARIFICATION/DIRECTION, IA No. 175993/2023 -
EXEMPTION FROM FILING O.T., IA No. 175991/2023 - EXEMPTION FROM
FILING PAPER BOOKS)

MA No.2600/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184153/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA
No.184148/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184120/2023 -
CLARIFICATION/DIRECTION, IA No. 184124/2023 - EXEMPTION FROM FILING
O.T., IA No. 184151/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2602/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184214/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA
No.184205/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184196/2023 -
CLARIFICATION/DIRECTION, IA No. 184198/2023 - EXEMPTION FROM FILING
O.T., IA No. 184212/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2598/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184257/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA
No.184254/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184238/2023 -
CLARIFICATION/DIRECTION, IA No. 184240/2023 - EXEMPTION FROM FILING
O.T., IA No. 184256/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2601/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184300/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.
184295/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184284/2023 -
CLARIFICATION/DIRECTION, IA No. 184286/2023 - EXEMPTION FROM FILING
O.T., IA No. 184297/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2603/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184342/2023 - APPLICATION FOR CONDONATION OF DELAY IN
FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA
No.184338/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184331/2023 -
CLARIFICATION/DIRECTION, IA No. 184336/2023 - EXEMPTION FROM FILING
O.T., IA No. 184340/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2597/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184602/2023 - APPLICATION FOR CONDONATION OF DELAY IN

FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184594/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184579/2023 - CLARIFICATION/DIRECTION, IA No. 184580/2023 - EXEMPTION FROM FILING O.T., IA No. 184596/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2604/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184648/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184638/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184623/2023 - CLARIFICATION/DIRECTION, IA No. 184624/2023 - EXEMPTION FROM FILING O.T., IA No. 184643/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2596/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184743/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184738/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184732/2023 - CLARIFICATION/DIRECTION, IA No. 184733/2023 - EXEMPTION FROM FILING O.T., IA No. 184742/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2416/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 130849/2018 - APPLICATION FOR SUBSTITUTION, IA No.130841/2018 - CLARIFICATION/DIRECTION, IA No. 130853/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.130847/2018 - EXEMPTION FROM FILING O.T.)

MA No.2418/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 130904/2018 - APPLICATION FOR SUBSTITUTION, IA No.130899/2018 - CLARIFICATION/DIRECTION, IA No. 130905/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No.130902/2018 - EXEMPTION FROM FILING O.T.)

MA No.2412/2019 in SLP(C) No. 30610/2010 (XI)
(IA No. 50870/2019 - APPLICATION FOR SUBSTITUTION, IA No.130932/2018 - APPLICATION FOR SUBSTITUTION, IA No. 130925/2018 - CLARIFICATION/DIRECTION, IA No. 50871/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130935/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130928/2018 - EXEMPTION FROM FILING O.T.)

MA Mo.2413/2019 in SLP(C) No. 20397/2010 (XI)
(IA No. 69259/2023 - APPLICATION FOR SUBSTITUTION, IA No.130955/2018 - APPLICATION FOR SUBSTITUTION, IA No. 130952/2018 - CLARIFICATION/DIRECTION, IA No. 69260/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130958/2018 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN., IA No. 130954/2018 - EXEMPTION FROM FILING O.T.)

MA No.2417/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 134771/2018 - CLARIFICATION/DIRECTION, IA No. 134773/2018 - EXEMPTION FROM FILING O.T.)

MA No.2414/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 134781/2018 - CLARIFICATION/DIRECTION, IA No.221806/2023 -

EXEMPTION FROM FILING O.T., IA No. 134782/2018 - EXEMPTION FROM FILING O.T.)

MA No.2423/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 134802/2018 - CLARIFICATION/DIRECTION, IA No. 134805/2018 - EXEMPTION FROM FILING O.T.)

MA No.2422/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 134812/2018 - CLARIFICATION/DIRECTION, IA No. 134814/2018 - EXEMPTION FROM FILING O.T.)

MA No.2415/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 50962/2022 - APPLICATION FOR SUBSTITUTION, IA No.142179/2018 - CLARIFICATION/DIRECTION, IA No. 142181/2018 - EXEMPTION FROM FILING O.T.)

MA No.2421/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 9231/2023 - APPLICATION FOR SUBSTITUTION, IA No.142198/2018 - CLARIFICATION/DIRECTION, IA No. 142201/2018 - EXEMPTION FROM FILING O.T.)

MA No.2420/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 142221/2018 - CLARIFICATION/DIRECTION, IA No. 142222/2018 - EXEMPTION FROM FILING O.T.)

MA No.2419/2019 in SLP(C) No. 25328-25360/2010 (XI)
(IA No. 142238/2018 - CLARIFICATION/DIRECTION, IA No. 142240/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No.20251/2023 (XI)
(IA No. 113044/2023 - EXEMPTION FROM FILING O.T.)

MA No.2606/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184763/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184758/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184756/2023 - CLARIFICATION/DIRECTION, IA No. 184757/2023 - EXEMPTION FROM FILING O.T., IA No. 184761/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2605/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184864/2023 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT, IA No.184859/2023 - APPLICATION FOR SUBSTITUTION, IA No. 184849/2023 - CLARIFICATION/DIRECTION, IA No. 184852/2023 - EXEMPTION FROM FILING O.T., IA No. 184862/2023 - SETTING ASIDE AN ABATEMENT)

MA No.2411/2019 in SLP(C) No. 23068-23070/2010 (XI)
(IA No. 100923/2020 - APPLICATION FOR PERMISSION, IA No.134823/2018 - CLARIFICATION/DIRECTION, IA No. 100924/2020 - EXEMPTION FROM FILING O.T., IA No. 134824/2018 - EXEMPTION FROM FILING O.T.)

MA No.274/2021 in SLP(C) No. 9732/2014 (XI)
(IA No. 100898/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA

No.100899/2020 - EXEMPTION FROM FILING O.T.)

MA No.2607/2023 in SLP(C) No. 29597-29639/2010 (XI)
(IA No. 184665/2023 - CLARIFICATION/DIRECTION, IA No.184668/2023 -
EXEMPTION FROM FILING O.T.)

Diary No(s). 9072/2024 (XI)
(IA No.56085/2024-CONDONATION OF DELAY IN FILING and IA
No.56092/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.56088/2024-APPLICATION FOR SUBSTITUTION and IA
No.56087/2024-EXEMPTION FROM FILING O.T. and IA No.56093/2024-
PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.56091/2024-
APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR
SETTING ASIDE THE ABATEMENT and IA No.56089/2024-APPLICATION FOR
ABATEMENT)

Date : 18-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s) Mr. Ravindra Kumar, Sr. Adv.
Mr. Rachit Mittal, AOR
Mr. Parish Mishra, Adv.
Mr. Adarsh Srivastava, Adv.

Mr. Praveen Swarup, AOR

Mr. Jitendra Mohan Sharma, Sr. Adv.
Mr. Sheo Kumar Gupa, Adv.
Mr. Shekhar Kumar, AOR

C.A. No.6399/23 Mr. Ashok Kumar Sharma, Sr. Adv.
Mr. Sheo Kumar Gupa, Adv.
Mr. Shekhar Kumar, AOR

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.
Mr. Shivam Saksena, Adv.
Mr. Vipin Kumar Saxena, Adv.

Mr. Vimlesh Kumar Shukla, Sr. Adv.
Mr. Shrivandit Mishra, Adv.
Mr. Suraj, Adv.
M/s. Anuradha & Associates, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.

Mr. Vipin Kumar Sharma, Adv.
Mr. Anil Kaushik, Adv.

For Respondent(s) Mr. Praveen Swarup, AOR

Mr. Dr. Rajeev Sharma, AOR
Mr. Prashant Sharma, Adv.
Mr. Raghuvir Sharma, Adv.
Mr. Dharmendra Sharma, Adv.
Mr. Vipin Kumar Sharma, Adv.
Mr. Anil Kaushik, Adv.

Mr. Ravindra Kumar, Sr. Adv.
Mr. Binay Kumar Das, AOR
Mr. Vipin Kumar Saxena, Adv.
Mr. Shivam Saxena, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Judgment reserved.
3. Brief written submissions, if any, be filed within one week.

C.A. No.6399/2023

4. Detag C.A. No.6399/2023 and list the same on 24.04.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)